

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No. 130 (ND)/2014**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY: Ms. Veena Singh Vs. M/s Hawk Eye Protection  
& Detective Service Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner(s):      None

For the Respondent(s):      None

**ORDER**

The matter had been sent to the Mediation Cell for a possible compromise. None is present before this Bench today.

In the interest of justice adjourned to 9<sup>th</sup> February, 2018. ✓

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**